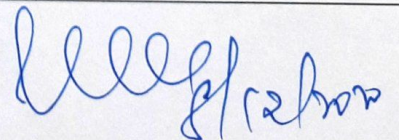


**THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU**

ON 09.12.2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>HEAR ON IA</u></p> <p>1) A.S.101/2019 and Connected matters</p> <p>2) A.P.72/2020 and Connected matters</p> <p><u>AWAIT TCR</u></p> <p>3) A.S.97/2019 and Connected matters</p> <p>4) A.P.43/2020 and Connected matters</p> <p>5) A.P.1/2020</p> <p>6) A.P.4/2020</p> <p>7) A.P.6/2020</p> <p>8) A.P.35/2020</p> <p>9) A.P.36/2020</p> <p><u>AWAIT SUMMONS</u></p> <p>10)A.P.38/2020</p> <p><u>OBJECTION</u></p> <p>11)A.P.7/2020 and Connected matters</p>	<p><u>EVIDNCE</u></p> <p>1) S.C. 6/2017</p> <p>2) S.C.31/2017</p> <p>3) S.C.89/2017</p> <p>4) S.C.140/2017</p> <p>5) S.C.161/2019</p> <p>6) S.C.237/2019</p> <p>7) S.C.15/2020</p> <p><u>FURTHER EVIDNCE</u></p> <p>8) S.C.3/2019</p> <p>9) S.C.7/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>CALL ON</u></p> <p>1) A.P.67/2020</p> <p>2) A.P.77/2020</p> <p><u>AWAIT NOTICE</u></p> <p>3) A.P.44/2020</p> <p><u>CALL FOR TCR</u></p> <p>4) A.P.98/2020</p> <p>5) A.P.99/2020</p> <p><u>ARGUMENTS</u></p> <p>6) R.A.229/2020</p> <p><u>TO HEAR FURTHER</u></p> <p>7) R.A.174/2020</p> <p><u>OBJECTION</u></p> <p>8) R.A.162/2015</p> <p><u>FURTHER ARGUMENTS</u></p> <p>9) R.A.29/2016</p> <p><u>TO HEAR</u></p> <p>10) Misc.104/2019</p> <p><u>TO HEAR ON IA</u></p> <p>11)M.A.41/2020</p>	<p><u>313 STATEMENT</u></p> <p>1) S.C.54/2019</p> <p>2) S.C.332/2019</p> <p><u>OBJECTION</u></p> <p>3) CrI.Misc.1605/2020</p> <p>4) CrI.Misc.1617/2020</p> <p>5) CrI.Misc.1647/2020</p> <p><u>ORDER</u></p> <p>6) CrI.Misc.1524/2020</p> <p>7) CrI.Misc.1616/2020</p> <p>8) CrI.Misc.1628/2020</p> <p><u>JUDGEMENT</u></p> <p>9) S.C.114/2015</p>



Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 09.12.2020 are posted to 23.12.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE

Cause List Dated 09-12-2020

MORNING SESSION

Evidence:

1. IDact.13/2017
2. Misc. 90/2017
3. IDC. 15/2019
4. IDC. 16/2019
5. IDC. 17/2019
6. IDC. 18/2019
7. IDC. 19/2019
8. IDC. 20/2019
9. IDC. 21/2019
10. IDC. 22/2019
11. IDC. 23/2019
12. IDC. 24/2019
13. IDC. 25/2019
14. IDC. 26/2019
15. IDC. 27/2019
16. IDC. 28/2019
17. IDC. 29/2019
18. IDC. 30/2019
19. SPL.C.188/2017

ARGUMENTS:

1. R.A.78/2012
2. R.A.109/2012
3. M.A.49/2013
4. R.A.62/2020
5. R.A.161/2014
6. ID.Act.2/2016


Hearing

1. R.A.107/2014
2. R.A.155/2017
3. R.A.52/2018
4. P & SC. 15/2018
5. R.A.8/2020
6. CrI.Misc.225/2017
7. CrI.Misc.1289/2020
8. CrI.Misc.1463/2020
9. CrI.Misc.1467/2020
10. CrI.Misc. 1566/2020
11. CrI.Misc. 1581/2020

AFTERNOON SESSION

ARGUMENTS:

1. R.A.149/2016
2. R.A.124/2018
3. R.A.14/2019
4. A.S.5/2019
5. A.S.6/2019
6. A.S.7/2019
7. A.S.8/2019
8. A.S.9/2019


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 09.12.2020

Sl	Case No.	Stage
Morning Session		
1	Spl. Case 42/2016	Hearing
2	Spl. Case 147/2016	Hearing
3	Spl. Case 56/2013	Evidence
4	Spl. Case 19/2014	Evidence
5	Spl. Case 219/2016	Evidence
6	Spl. Case 35/2018	Evidence
7	Spl. Case 39/2018	Evidence
8	Spl. Case 47/2018	Evidence
9	Spl. Case 456/2018	Evidence
10	Spl. Case 64/2019	Evidence
11	Spl. Case 199/2019	Evidence
12	Spl. Case 94/2014	Evidence
13	Spl. Case 271/2019	Evidence
Afternoon Session		
14	Spl. Case 222/2020	Evidence
15	Spl. Case 345/2020	Order
16	CrI Misc 1501/2020	Order
17	Spl. Case 314/2019	Evidence
18	Spl. Case 73/2020	FDT
19	Spl. Case 165/2020	FDT
20	CrI Misc 1555/2020	Objection
21	Cr No. 87/2020	JC
22	Cr No. 138/2020	JC
23	Cr No. 30/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK

Cause List - 09.12.2020

Sl No.	Case	Stage
1	MC 157/2020	Evidence
2	SC 268/2018	Evidence
3	SC 76/2019	Evidence
4	SC 91/2019	Evidence
5	SC 105/2019	Evidence
6	RA 169/2018	Notice
7	RA 170/2018	Notice
8	RA 50/2019	Notice
9	RA 75/2019	Notice
10	RA 136/2019	Notice
11	RA 233/2020	Notice
12	RA 100/2018	Argument
13	MA 35/2018	Argument
14	MC 219/2020	Call on
15	MC 151/2020	Cross examination
Afternoon Session		
16	MC 229/2020	Objection
17	MC 114/2020	Objection
18	Crl Misc 1639/2020	Notice
19	SC 98/2013	Appearance of accused
20	SC 53/2016	Appearance of accused
21	SC 190/2019	Charge
22	SC 138/2020	Objection
23	Crl Misc 1634/2020	Objection
24	Crl Misc 1641/2020	Objection
25	SC 123/2020	Surety
26	Crl Misc 1639/2020	Objection
27	Crl Misc 1641/2020	Objection
28	Crl Misc 1634/2020	Objection
29	SC 296/2019	Evidence.
30	EX 89/2020	NOTICE.



 VI Addl. District & Session Judge,
 Bengaluru Rural District, Bengaluru

Note: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'bl HCK.

2. Other Cases listed 08.12.2020 are posted to 06.01.2021

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 09/12/2020

MORNING SESSIONS:	AFTERNOON SESSIONS
<p>Arguments:</p> <ol style="list-style-type: none">1) R.A. 109/20152) R.A. 12/20163) M.A. 26/20164) R.A. 181/20165) R.A. 90/20186) M.A. 48/2019 <p>Compliance:</p> <ol style="list-style-type: none">1) R.A. 34/2014 <p>Further Arguments:</p> <ol style="list-style-type: none">1) M.A. 40/2015 <p>Evidence:</p> <ol style="list-style-type: none">1) P & SC 50/20202) SC 59/20123) SC 92/20124) SC 299/20135) SC 181/2015 <p>Objection:</p> <ol style="list-style-type: none">1) R.A. 124/20162) R.A. 194/20193) Crl.Misc. 1643/2020	<p>Arguments:</p> <ol style="list-style-type: none">1) SC 54/20122) SC 191/2013 <p>Charge:</p> <ol style="list-style-type: none">1) SC 345/2019 <p>NBW to Accused:</p> <ol style="list-style-type: none">1) SC 47/2012 <p>To hear:</p> <ol style="list-style-type: none">1) SC 70/20162) Crl.Misc. 1446/20203) Crl.Misc. 1592/20204) Crl.Misc. 1564/20205) Crl.Misc. 1469/2020 <p>Order:</p> <ol style="list-style-type: none">1) Crl.Misc. 1456/20202) Crl.Misc. 1478/20203) Crl.Misc. 1629/20204) Crl.Misc. 1644/2020 <p>Judgement:</p> <ol style="list-style-type: none">1) R.A. 106/2015


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated: 27/8/2020 issued by Hon'ble High Court of Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 09-12-2020

Case Type	Case No./Year	Sub Stage	Advocate
<u>APPEARANCE OF PARTY</u>			
1) M.C.	121/2020		Arun Kumar
<u>NOTICE</u>			
2) M.A.	148/2020		M. MESTHRAPPA
<u>ARGUMENTS.</u>			
3) R.A.	126/2017	ARGUMENTS BY ADV. DEFTS.	
4) R.A.	81/2018	ARGUMENTS	SANJAYA H SETHIYA
<u>NOTICE</u>			
1) CRL.R.P.	98/2017		ANITHA JOSEPH
2) CRL.A	19/2020		H. C. NATARAJ
<u>Evidnce</u>			
3) SC	219/2013	SS TO WITNESSES	
4) SC	168/2018	SS TO WITNESSES	
<u>ARGUMENTS.</u>			
5) CRL.A	29/2018		LOHITH M.
<u>ORDER</u>			
6) Crl.Misc.	1376/2020		R. V. SHIVANANDA REDDY
7) Crl.Misc.	1444/2020		S. M. SAYEED
8) Crl.Misc.	1522/2020		VISHAL D. M.
9) Crl.Misc.	1613/2020		P. R. BHAT
<u>Await LCR</u>			
10) CRL.A	41/2018		A. LOURDU MARIYAPPA
11) CRL.A	65/2018		V. KESHA
<u>Await Notice</u>			
12) CRL.R.P.	61/2019		ATHMANADA
<u>AWAIT ORDERS</u>			
13) SC	107/2013		
<u>Await Records</u>			
14) CRL.R.P.	117/2018		MANJUNATH M. V.
<u>Objection</u>			
15) SC	300/2019		A
16) Crl.Misc.	1645/2020		ARUN KUMAR

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 09-12-2020.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. SC 186/2017	
2. SC 58/2018	
3. SC 118/2018	
4. SC 237/2018	
5. SC 59/2019	
6. SC 126/2019	
7. SC 366/2019	
8. SC 368/2019	
9. SC 26/2020	
10. SC 40/2017	Nil
11. SC 333/2018	
12. SC 146/2020	
13. SC 157/2020	
14. SC 124/2018	
15. SC 350/2019	
16. SC 365/2019	
17. Spl.C 193/2015	
18. Spl.C 123/2017	
19. Spl.C 225/2016	
20. Spl.C 9/2012	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. R.A. 72/2020	20. CrI.R.P.29/2020
2. R.A. 61/2020	
3. Misc. 10/2016	
4. G & WC 35/2018	
5. R.A. 99/2016	
6. R.A. 158/2016	
7. R.A. 26/2017	
8. R.A. 21/2018	
9. R.A. 118/2018	
10. R.A. 54/2019	
11. R.A. 73/2019	
12. R.A. 107/2020	
13. R.A. 108/2020	
14. Misc. 61/2019	
15. R.A. 81/2020	
16. R.A. 31/2019	
17. R.A. 136/2020	
18. R.A. 31/2009	
19. R.A. 199/2016	

Date : 08-12-2020.
Place : Bengaluru.

Sd/-
IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.